

THE GAUHTI HIGH COURT AT GUWAHATI
(THE HIGH COURT OF ASSAM: NAGALAND: MIZORAM AND ARUNACHAL PRADESH)

N O T I F I C A T I O N

Dated: Guwahati, the 17th of May, 2024

NO. HC.VII-54/2024/4392/A### In partial modification of this Registry's earlier Notification **NO.HC.VII-54/2024/4122/A** dated **06-05-2024**, the Hon'ble Gauhati High Court has been pleased to direct **Shri Nisanta Goswami**, Addl. District & Sessions Judge, FTC, No. 4, Kamrup (M) and **Smti Dimple Boro**, Addl. District & Sessions Judge, FTC, No. 5, Kamrup (M) to attend the "**Orientation Programme on New Criminal Laws**" scheduled to be held w.e.f **28-05-2024 to 30-05-2024** from **10:00 A.M. to 05:15 P.M.** instead of 21-05-2024 to 23-05-2024 at the Judicial Academy, Assam.

NO. HC.VII-54/2024/4393/A### In partial modification of this Registry's earlier Notification **NO.HC.VII-54/2024/4124/A** dated **06-05-2024**, the Hon'ble Gauhati High Court has been pleased to direct **Smti Panchali Shyam**, Civil Judge (Sr. Div.) & Asstt. Sessions Judge, No. 2, Kamrup (M) to attend the "**Orientation Programme on New Criminal Laws**" scheduled to be held w.e.f **06-06-2024 to 08-06-2024** from **10:00 A.M. to 05:15 P.M.** instead of 28-05-2024 to 30-05-2024 at the Judicial Academy, Assam.

NO. HC.VII-54/2024/4394/A### In partial modification of this Registry's earlier Notification **NO.HC.VII-54/2024/4124/A** dated **06-05-2024**, the Hon'ble Gauhati High Court has been pleased to direct **Shri Ranjan Brahma**, Civil Judge (Sr. Div.) & Asstt. Sessions Judge, No. 3, Kamrup (M) to attend the "**Orientation Programme on New Criminal Laws**" scheduled to be held w.e.f **13-06-2024 to 15-06-2024** from **10:00 A.M. to 05:15 P.M.** instead of 28-05-2024 to 30-05-2024 at the Judicial Academy, Assam.

The nominated Officers are requested to report at the venue (**Judicial Academy, Assam**) on their respective dates of training **at 09:30 A.M.** for the aforesaid orientation programme.

By Order,
Sd/- S. Dhar
REGISTRAR (JUDICIAL)

Copy forwarded for information & necessary action to:

1. The L.R. & Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati, Assam.
2. The Principal Accountant General (A&E), Assam, Beltola, Guwahati for information and necessary action.

The Officers are placed on deputation for the program on condition that (a) the Officers will be treated as on duty during the training period & (b) they will be entitled T.A. & D.A. as admissible under the Rules.

3. The Registrar (Admin./Vigilance/Esstt.), Gauhati High Court, Guwahati.
4. The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
5. Shri Nisanta Goswami, Addl. District & Sessions Judge, FTC, No. 4, Kamrup (M)
6. Smti Dimple Boro, Addl. District & Sessions Judge, FTC, No. 5, Kamrup (M)
7. Smti Panchali Shyam, Civil Judge (Sr. Div.) & Asstt. Sessions Judge, No. 2, Kamrup (M)
8. Shri Ranjan Brahma, Civil Judge (Sr. Div.) & Asstt. Sessions Judge, No. 3, Kamrup (M)
9. The Project Manager, Gauhati High Court, Guwahati.

(He is requested to upload the notification immediately to the official website of the Gauhati High Court, Guwahati).

10. The Administrative Officer, Judicial Academy, Assam with a request to place the Notification before the Hon'ble Director, Judicial Academy, Assam.
11. The Private Secretary to Hon'ble Mr. Justice Manash Ranjan Pathak, Gauhati High Court, Guwahati for his Lordship's kind information.
12. The CA to the Registrar General, Gauhati High Court, Guwahati.

[THE LIST OF OFFICERS HEREINABOVE IS NOT NECESSARILY IN ORDER OF SENIORITY]


REGISTRAR (JUDICIAL)